

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:168
ANSWERED ON:22.02.2013
FREE TREATMENT TO BPL PATIENTS
Kanubhai Patel Jayshreeben

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether certain private hospitals were allotted land at concessional rates with the condition to provide free treatment to the poor patients in the country;
- (b) if so, the details thereof including the names of such private hospitals which were allotted land at concessional rates;
- (c) whether the Government has received any complaints against these hospitals for their failure to provide free treatment to the poor patients as per the condition;
- (d) if so, the details thereof including the names of such private hospitals; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) Health is a State Subject, the information regarding allotment of land to certain private hospitals at concessional rate with the condition to provide free treatment to the poor patients in the country is not maintained centrally. However, the Directorate of Health Services

(c) to (e) The Directorate of Health Services under the Government of NCT of Delhi has received compliant in this regard, a list of such hospitals whose IPD or OPD or both achievements is less than requisite 10% IDP and 25% of total OPD for the year 2012 is enclosed as Annexure-II.

Three Hospitals, namely, Mool Chand Khairati Ram Hospital, St. Stephen's Hospital and Rajiv Gandhi Cancer Institute & Research Centre are not providing free treatment and their matter is subjudice before the Hon'ble High Court of Delhi.

The Directorate of Health Services, under the Government of NCT of Delhi has issued Notices to the hospitals whose IPD or OPD or both achievements is less than requisite 10% IDP and 25% of total OPD for the year 2012.